

The number of Class I is Nil and Class II is one.

(c) Eleven more quarters were made available to Postal Staff in Ratnagiri district during 1978-79.

At present there is no proposal for constructing additional quarters at any place in Ratnagiri district.

**S.T.D. Link between Hoshiarpur-
Chandigarh-Delhi**

9918. DR. LAXMINARAYAN PAN-
DEYA:

CHOWDHRY BALBIR
SINGH:

SHRI GYANESHWAR
PRASAD YADAV:

Will the Minister of COMMUNI-
CATIONS be pleased to state:

(a) whether Government have since planned to link Hoshiarpur with Chandigarh and Delhi with S.T.D. facility;

(b) if so, by what time will it start functioning; and

(c) if not, the reasons for not connecting Hoshiarpur with Chandigarh and Delhi with S.T.D. facility?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMUNICA-
TIONS (SHRI NARHARI PRASAD
SUKHDEO SAI): (a) Yes, Sir.

(b) By 1983.

(c) Does not arise.

**Use of sophisticated Electronic Devi-
ces of P&T by AIR and TV**

9919. SHRI C. K. CHANDRAPAN:
Will the Minister of COMMUNICA-
TIONS be pleased to state:

(a) whether it is a fact that the
sophisticated electronic devices of

the P & T has been made use of by
the AIR and TV for their broadcast-
ing in our country;

(b) if so, details thereof; and

(c) what are the areas and to what
extent this cooperation is now
taking place and what is the possi-
bility of extending this move?

THE MINISTER OF STATE IN
THE MINISTRY OF COMMUNICA-
TIONS (SHRI NARHARI PRASAD
SUKHDEO SAI): (a) Yes, Sir, to a
limited extent.

(b) P&T provides programme chan-
nels to AIR and channels for live
TV relay to Doordarshan on their
request.

(c) P&T is cooperating with AIR
and Doordarshan in accommodating
their broadcast requirements wher-
ever and whenever required by them.
The areas of cooperation are being
further extended with the launching
of INSAT-I which is being shared
both by P&T and Doordarshan.

दिल्ली में जनचिह्न निर्माण

9920. श्री कचकलाल हिमराज जीन : क्या
निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री
यह बताने की कृपा करेंगे कि :

(क) क्या पुरानी दिल्ली जिले में बड़े पैमाने
पर अवैध निर्माण किये जाने के बारे में
सरकार को शिकायतें प्राप्त हुई हैं;

(ख) क्या शिकायतें प्राप्त होने पर शिकायत-
कर्ता को इस बारे में की गई कार्यवाही से
सूचित कर दिया जाता है और यदि हाँ, तो
उन्हें कितनी अवधि के बाव इस बारे में सूचित
किया जाता है ;

(ग) जनवरी से 31 मार्च, 1979 तक कित-
ने शिकायतों के बारे में शिकायतें प्राप्त हुई थीं,
और प्रत्येक मामले में क्या कार्यवाही की गई;
और

(घ) यदि कोई कार्यवाही नहीं की गई तो
उसके क्या कारण हैं ?